IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

DATE OF ORDER : 21.03.2002

CP 48/2001 with MAs 374/2001 and 93/2002

Surendra Singh son of Shri Babu Singh, aged about 27 years, resident of Village and Post Borina Kalan (Sangod) Kota. Last employed on the post of Extra Departmental Mail Carrier Borina Kalan EDBO, in account jurisdiction of Sangod Sub Post Office (Kota).

....Petitioner

## VERSUS

- 1. Shri H.K. Sharma, Post Master General, Rajasthan Southern Region, Ajmer.
- 2. Shri Bhagwan Singh, Senior Superintendent of Post Offices, Kota Postal Division, Kota.

....Respondents.

Mr. C.B. Sharma, Counsel for the Petitioner. Mr. N.C. Goyal, counsel for the respondents.

## CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)
Hon'ble Mr. J.K. Kaushik, Member (Judicial)

....2/-

ORDER (ORAL)

## PER HON'BLE MR. H.O. GUPTA, MEMBER (ADMINISTRATIVE)

This CP has been filed for non compliance of the order dated 14.2.2001 in OA No. 268/99.

- 2. The respondents have obtained the stay against the order of this Tribunal. It has been submitted by the respondents that they partly complied with the order in as much as applicant has been reinstated in service but consequential benefits have not been given.
- 3. Be that it may, the fact remain that th Hon'ble High Court has stayed the said order of this Tribunal. Accordingly, this CP is not maintainable. It is accordingly dismissed. Notices are discharged. Accordingly the MAs No. 374/2001 and 923/2002 have become infructuous and are also dismissed.

JACOM SM (J.K. KAUSHIK)

MEMBER (J)

(H.O. GUPTA)

(MEMBER (A)